

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company	Zee Entertainment Enterprise Ltd -Vs- Pleroma Consulting Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|---|----------------------------|------------|-------------|
| 1 | SOURMEN DAS
Bar Council | Petitioner | [Signature] |
| 2 | ANANSON CHOWDHURY | Petitioner | [Signature] |
| 3 | KAMALANOU SENGAPTA | Respondent | [Signature] |

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 10/10/2017.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(Vijai Pratap Singh)
Member (J)